

in the high literacy State of Kerala, there is 96 per cent of illiteracy among Paniayans of Wynad; and

(b) if so, the steps taken to improve the literacy under the centrally-sponsored schemes for Scheduled Tribes?

THE MINISTER OF STATE IN THE DEPARTMENT OF SOCIAL WELFARE (SHRIMATI PHULRENU GUHA) : (a) and (b). Statistics relating to Sections of communities and local areas are not readily available. Primary education and literacy are subjects normally controlled by State Governments and local bodies.

#### TRIBAL DEVELOPMENT BLOCK

1493. SHRI P. C. ADICHAN : Will the Minister of SOCIAL WELFARE be pleased to state :

(a) the number of Tribal Development Blocks sanctioned throughout the country and what is the allocation for Kerala State;

(b) whether Government are aware that the Scheduled Tribes in Kerala are much more backward in comparison with the rest of the tribal population in the country; and

(c) if so, the steps taken to improve their condition ?

THE MINISTER OF STATE IN THE DEPARTMENT OF SOCIAL WELFARE (SHRIMATI PHULRENU GUHA) : (a)

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(b) A comparative study of this nature has not been attempted.

(c) Does not arise.

#### IMPORT LICENCES FOR LUBRICANT OIL

1494. SHRI ABDUL GHANI DAR : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) the names of the parties to whom import licences for lubricant oil were given during the last three years, year-wise;

(b) the quantity given to each party;

(c) whether these parties and their own blending arrangements;

(d) whether it is a fact that a large number of parties were refused import licences for lubricant oil; and

(e) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI RAGHU RAMAIAH) : (a) and (b). This information has already been laid on the Table of the House on 19-7-1967 in fulfilment of the assurance given by the Minister of State in the Ministry of Petroleum and Chemicals and of Social Welfare on 25-5-1967 in reply to Lok Sabha Unstarred Question No. 279.

Licences are issued on value basis only and not on a quantity basis.

(c) Only five (*viz.*, M/s. Indian Oil Corporation Ltd., Burmah-Shell, Esso, Caltex and Castrol) have recognized blending arrangements.

(d) and (e). The licences were issued to the parties entitled in accordance with relevant Import Trade Control Policy Provisions in vogue during each of the licensing periods, and consistent with the requirements of the country and the foreign exchange availability.

#### NATIONAL MALARIA ERADICATION PROGRAMME

1495. SHRI V. NARASIMHA RAO : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether it is a fact that the National Malaria Eradication Programme campaign is going to be abolished;

(b) if so, Government's reaction towards the future of the employees working under this scheme; and

(c) if the reply to part (a) above be in the negative, whether there is any proposal to continue further the campaign in the States with the Central aid ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) to (c). The National Malaria Eradication Programme has three phases—attack, consolidation and maintenance. Different parts of the country are in different stages

of the programme. As and when an area completes the consolidation phase and enters the maintenance stage, the staff is absorbed by the State Government in the general health services. Central assistance to the States in the different phases of the programme is given according to a schematic pattern.

#### बम्बई में विदेशी मुद्रा का पकड़ा जाना

1496. श्री हुकम चन्द कछवाय : क्या वित्त मंत्री बम्बई में विदेशी मुद्रा के पकड़े जाने के बारे में 10 अगस्त, 1967 तारंकित प्रश्न संख्या 1728 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या जुलाई 1967 के अन्तिम सप्ताह में पकड़ी गई वस्तुओं के बारे में जांच इस बीच पूरी हो गई है; और

(ख) यदि हां, तो सरकार ने उस पर क्या कार्रवाही की है ?

उप-प्रधान मंत्री तथा वित्त मंत्री (श्री मोरारजी बेसाई) : (क) और (ख). जी, नहीं। पकड़ी गई मुद्रा के बारे में जांच पड़ताल अभी भी चल रही है।

#### अफीम और गांजा बरामद किया जाना

1497. श्री हुकम चन्द कछवाय : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) पिछले तीन वर्षों में देश में कितनी अफीम और गांजा बरामद किया गया;

(ख) उसका मूल्य कितना था;

(ग) कितने व्यक्तियों के विरुद्ध कार्यवाही की गई और क्या;

(घ) कितने व्यक्तियों के विरुद्ध कोई कार्यवाही नहीं की गई है; और

(ङ) इसमें कितनी विदेशी मुद्रा अन्तर्भ्रंस्त थी ?

उप-प्रधान मंत्री तथा वित्त मंत्री (श्री मोरारजी बेसाई) : (क) से (ङ). अपेक्षित सूचना अनुबन्ध (क) में दी गई है। जो सदन की मेज पर रखा गया है। [पुस्तकालय

में रखा गया। देखिये संख्या LT-1696/67।]

मध्य प्रदेश, उत्तर प्रदेश और राजस्थान में सोना और चांदी का जम्त किया जाना

1498. श्री हुकम चन्द कछवाय : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) पिछले दो वर्षों में मध्य प्रदेश, राजस्थान और उत्तर प्रदेश में अलग-अलग कितना सोना और चांदी जम्त किया गया;

(ख) कितने व्यक्तियों के विरुद्ध न्यायिक कार्यवाही आरम्भ की गई है;

(ग) क्या कुछ ऐसे भी व्यक्ति हैं जिनके विरुद्ध मुकदमा नहीं चलाया गया; और

(घ) यदि हां, तो इसके क्या कारण हैं ?

उप-प्रधान मंत्री तथा वित्त मंत्री (श्री मोरारजी बेसाई) : (क) 1 जनवरी, 1966 और 30 सितम्बर, 1967 के बीच मध्य प्रदेश, राजस्थान और उत्तर प्रदेश के सीमा-शुल्क और केन्द्रीय उत्पादन-शुल्क अधिकारियों द्वारा निम्नलिखित मात्रा में चांदी और सोना पकड़ा गया :—

	पकड़े गये सोने की मात्रा	
	सीमा-शुल्क अधिनियम के अधीन	स्वर्ण नियंत्रण नियमों के अधीन
	ग्राम	ग्राम
मध्य प्रदेश .	54,422	22,894
राजस्थान .	81,827	14,791
उत्तर प्रदेश .	67,369	39,735
	पकड़ी गई चांदी की मात्रा	
मध्य प्रदेश .	कुछ नहीं	
राजस्थान .	6,595 ग्राम	
उत्तर प्रदेश .	चांदी के 815 सिक्के	